LOK SABHA STARRED QUESTION NO. *177 TO BE ANSWERED ON 11.03.2025

SUGAR MILLS UNDER TEXTILES

*177. SHRI RAMASHANKAR RAJBHAR:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether some sugar mills are covered under the administrative control of the Ministry of Textiles, if so, the present status of said mills;
- (b) whether the Gauri Bazar Sugar Mill of Kanpur Sugar Works Limited, under the Ministry has been sold to any other institution or person, if so, the details thereof along with the name of buyer and terms/conditions thereof;
- (c) whether the mill workers and farmers have not been paid their dues, despite the sale and if so, the details and reasons therefor; and
- (d) the steps taken by the Government to pay the outstanding amount to farmers and labourers and the time by which the said payment is likely to be made?

उत्तर ANSWER वस्त्र मंत्री (श्री गिरिराज सिंह) MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH)

(a) to (d):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO. *177 TO BE ANSWERED ON 11.03.2025 RAISED BY SHRI RAMASHANKAR RAJBHAR:

- (a): There are some sugar mills under the subsidiary and associate companies of two Central Public Sector Enterprises (CPSEs), namely, National Textile Corporation (NTC) and British India Corporation (BIC) under the administrative control of this Ministry. Details and Status of these Sugar Mills are at Annexure.
- (b): Industrial Finance Corporation of India (IFCI) Limited, which was appointed as operating agency by the Board for Industrial and Financial Reconstruction (BIFR), sold the Gauri Bazar Sugar Mill under The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act in compliance of Hon'ble High Court, Allahabad (Prayagraj) order dated 16.04.2011 to M/s Rajendra Ispat Private Limited, Kolkata.
- (c) & (d): BIFR vide order dated 23.12.1998 had approved Revival Scheme of Cawnpore Sugar Works Ltd. (CSWL) and directed BIC to transfer the entire equity/shareholdings of Cawnpore Sugar Works Limited (CSWL) to Gangotri Enterprises Limited (GEL) and to handover the management of CSWL to GEL immediately. In compliance of BIFR order dated 23.12.1998, the management of CSWL was transferred to promoter GEL w.e.f. 12.01.1999. As per BIFR Revival Scheme the dues of the workers and farmers were to be paid by the promoter appointed by BIFR. However, due to failure of the revival plan, BIFR in June 2003 appointed new promoter namely JHV Distilleries & Sugar Mills Limited (JHVDSML) and operating agency namely IFCI. Government of Uttar Pradesh has been requested to get in touch with the promoter and operating agency to resolve the issue relating to payment of pending dues of sugarcane farmers.

Annexure

Details and Status of Sugar Mills under NTC and BIC:

S. No	Sugar Mill	Name of Company	CPSEs Concerned	Present Status
1.	Ganesh Sugar Mills Anand Nagar (Maharajganj, UP)	Swadeshi Mining and Manufacturing Company Limited (SMMCL)	SMMCL is a Subsidiary of NTC	Not in Operation
2.	Sri Anand Sugar Mills (Khalilabad, UP)			Not in Operation
3.	Marahowrah Distillery (Saran, Bihar)	Cawnpore Sugar Works Limited (CSWL)	CSWL is a Associate of BIC	Not in Operation
4.	Padrauna Sugar Mill (Kushinagar, UP)			Not in Operation
5.	Kathkuiyan Sugar Mill(Deoria, UP)			Sold
6.	Gauri Bazar Sugar Mill (Deoria, UP)			Sold
7.	Barachakia Sugar Mill (East Champaran, Bihar)	Champaran Sugar Company Limited (CSCL)	CSCL is a Associate of BIC	Sold
8.	Chanpatia Sugar Mill (West Champaran, Bihar)			Not in Operation
